

FORM B
PUBLIC ANNOUNCEMENT

[Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHRI JALARAM RICE INDUSTRIES PRIVATE LIMITED

1	Name of Corporate Debtor	Shri Jalaram Rice Industries Private Limited
2	Date Of Incorporation of Corporate Debtor	29/09/2006
3	Authority Under Which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, Gujarat, Dadra and Nagar Haveli
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U01531GJ2006PTC049184
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Dhadhel Road, Bavla, Ahmedabad – 382220
6	Date of Closure of Insolvency Resolution Process	09/10/2019
7	Liquidation Commencement Date of Corporate Debtor	19/09/2019 (Order received on 01/10/2019)
8	Name and Registration Number of the Insolvency professional acting as Liquidator	KIRAN SHAH Registration No.: IBBI/IPA-001/IP-P00480/2017-18/10868
9	Address, and e-mail of the liquidator, as registered with the Board	Address: 608, Sakar 1, Near Gandhigram Railway Station, Opp. Nehru Bridge, Ashram Road, Ahmedabad – 380 009 Email: dhruvitks@gmail.com
10	Address, and e-mail to be used for correspondence with the liquidator	Address: As per item 9 above Email: kiranshah.ip@gmail.com
11	Last Date For Submission Of Claims	18/10/2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad has ordered the commencement of liquidation of the Shri Jalaram Rice Industries Private Limited on 19.09.2019, which was received by liquidator on 01.10.2019.

The stakeholders of Shri Jalaram Rice Industries Private Limited are hereby called upon to submit their claims with proof or updated claims on or before 18/10/2019, i.e. 30 days from the liquidation commencement date to the liquidator at the address mentioned against item 9.

The financial creditors shall submit their claims with proof or update their claims by electronic means only. All other stakeholders may submit claims with proof in person, by post or by electronic means

Submission of false or misleading proof of claim shall attract penalties.

Date: 01.10.2019

Place: Ahmedabad


KIRAN SHAH

Liquidator for Shri Jalaram Rice Industries Pvt Ltd
Reg No. IBBI/IPA-001/IP-P00480/2017-18/10868

